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ITEM NO.2

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009
M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)
(with appln. (s) for directions and exemption from filing O.T.)
Date : 10/11/2016 This petition was called on for hearing today.
For Petitioner(s) Ms. Suresh Kumari, Adv.
Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.
Mr. Himanshu Shekhar, Adv.

Mr. Pankaj Singh, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last chance is given to the learned
counsel for the petitioner to comply with the terms of the order
dated 30.9.2016 of this Court in respect of Respondent No.5.
List again on 9.12. 2016.

(M V RAMESH)
Registrar

MG